1	2	3	4	5
3.	June, 2018	128	44,90,13,734	17,55,38,079
4.	July, 2018	129	33,39,67,085	39,66,92,329
5.	August, 2018	128	34,14,18,521	15,12,69,477
6.	September, 2018	129	39,67,24,905	16,01,85,807
7.	October, 2018	125	47,45,39,336	18,67,59,242
8.	November, 2018	124	34,12,49,481	18,18,35,537
9.	December, 2018	122	43,95,90,397	23,49,03,422
10.	January, 2019	122	43,24,02,530	25,25,89,219
11.	February, 2019	120	37,64,40,936	15,67,82,596
12.	March, 2019	121	41,15,72,773	20,47,13,742
	TOTAL		4,90,74,60,982	2,50,88,86,523

Augmentation of power transmission lines

3480. DR. R. LAKSHMANAN: Will the Minister of POWER be pleased to state:

(a) whether Government has adequate capacity to transmit power from the place of surplus to the areas of deficit;

(b) if so details thereof;

(c) whether Government felt any necessity to augment the existing lines of transmission at par with foreign countries, where best practices are adopted; and

(d) if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) The National Grid comprising of about 4,15,000 Circuit Kilometers (ckm) ot transmission lines and 9,08,000 MVA of transformation capacity at voltage level of 220KV and above, has been established to meet the power demand of the country. A number of inter-regional transmission corridors with power transfer capacity of 99,050 MW has also been established to facilitate transfer of power within and across the regions with reliability and security. These transmission system facilitates transfer of power from surplus areas to deficit areas.

Further, to meet the growth in electricity demand, the augmentation of transmission capacity in the country is done continuously as per requirement.

(c) and (d) The transmission lines are planned as per the requirement in the electricity grid by adopting the best practices available in the World and are based on the state-of-the-art technology. Indian National Electricity Grid is one of the largest synchronous electrical grid in the World. India is a World leader in 1200 HVAC technology which is the highest AC voltage level.

Right to getting electricity as fundamental right

†3481. SHRI NARANBHAI J. RATHWA: Will the Minister of POWER be pleased to state:

(a) whether Government proposes to include the right to getting electricity under the fundamental rights keeping in view the utility and requirement of electricity;

(b) if so, the details thereof; and

(c) if not, the reasons there for and the response of Government to these reasons?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) At present, there is no proposal to include the right to getting electricity under the fundamental rights.

Electricity is a concurrent subject. Supply and distribution of electricity to all the consumers in a State / UT is within the purview of the respective State Government/ State Power Utility. Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya on 11.10.2017 to achieve universal households electrification by providing last mile connectivity and electricity connection to al! households in rural area and poor households in urban areas. All States declared electrification of all households on Saubhagya Portal except 18,734 households in Left-Wing Extremism (LWE) affected areas of Chhattisgarh as on 31.03.2019. The Government of India supplements the efforts of the State Governments through various measures like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS) and Power System Development Fund (PSDF). With these measures access to electricity has been provided to all consumers as per their requirements.

†Original notice of the question was received in Hindi.